

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:221

ANSWERED ON:05.12.2013

PROJECTS UNDER DRINKING WATER AND SANITATION SCHEMES

Mahajan Smt. Sumitra

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of the proposals/projects pertaining to Drinking Water and Sanitation Schemes (DWSS) received by the Union Government from the various State Governments including Madhya Pradesh during each of the last three years and the current year, State/UT-wise;

(b) the State-wise and UT-wise details of the proposals/projects approved by the Union Government along with the funds provided for each of them; and

(c) the details of the proposals/projects which have not been approved along with the reasons therefor, State/UT-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a)& (b) Under the centrally sponsored National Rural Drinking Water Programme (NRDWP), the State Governments submit an Annual Action Plan (AAP) comprising a broad outline of habitations to be covered, sustainability structures to be constructed and other activities. Based on discussions with States, the AAP is finalized and funds are allocated as per approved criteria and released. Thereafter, the State Governments are vested with powers to plan and implement individual drinking water supply schemes and projects as per the AAP. No individual project proposals are received in the Ministry from the States for approval.) Under the rural sanitation programme, Nirmal Bharat Abhiyan (NBA), 607 district projects have been sanctioned so far, which inter alia includes 50 district projects of Madhya Pradesh. Out of these 17 district projects have been received and sanctioned during the last 3 years and current year, details are at Annexure-1. Details of funds released by Government during last 3 years and current year is at Annexure-2.

(c) Does not arise in view of above.